

Assembly Question

Name of Department	Finance Department
Unstarred Question Number	2159
Fixed For Reply	14-3-2022
Subject	Chairman/Vice –Chairman
Asked By	Sh. Rakesh Singha (Theog)
Concerned Minister	Chief Minister

Question	Reply
<p>(a) during the last 3 years upto 01.02.2022, how many persons have been nominated as Chairman and Vice-Chairman of Boards and Corporations; provide their name and addresses; provide the rules of their permissible allowances and expenditures and also the rules for which the vehicle allotted to them is allowed to be used by them; and</p>	<p>(a) and (b) Information has been laid on the Table of the House.</p>
<p>(b) during this period, provide the total expenditure made on TA& DA of each Chairman and Vice-Chairman separately for and how many of them are claiming house rent and what amount are they claiming; details be given?</p>	

Information relating to reply of Unstarred Assembly Question No. 2159 asked by Sh. Rakesh Singha (Theog) regarding ‘Chairman/Vice-Chairman (it excludes Boards/Corporations where the Hon’ble Chief Minister/Ministers/ Chief Secretary and other Officers are functioning as Chairman/Vice-Chairman:-

Sr. No.	Name of the Board & Corporation	Name and Address of the Chairman/Vice-Chairman	Rules vide which allowance permissible.	Expenditure occurred	
				Year TA/DA	House Rent
1.	H.P. State Civil Supplies Corporation	Sh. Baldev Singh Tomar R/O VPO & Tehsil Shilai, Distt. Sirmour as VC	As per Govt. instructions issued from time to time.	Rs. 2,09,434/-	NIL
2.	HP Coop. Marketing & Consumer Fed Ltd.	Sh Ganesh Dutt as Chairman	As per Notification dated 24-11-2009	Rs.12,61,720/-	Rs. 25,600/-
3.	H.P. General Industries Corporation.	Sh. Manohar Dhiman, Village Chanderora PO Bhaou Tehsil Indora, Distt. Kangra, H.P. as Vice-Chairman.	As per Notification dated 24-11-2009 dated 2-5-2015 and 20-12-2018	Rs. 1,44,070/-	Rs. 10,521/-
4.	SIDC	Prof. Ram Kumar V & PO Palkwah Tehsil Haroli Distt. Una as VC.	As per Notification dated 24-11-2009 dated 2-5-2015 and 20-12-2018	Rs. 1,61,844/-	Rs. 48,781/
5.	H.P. Board of School Education Dharamshala	Dr. Suresh Kumar Soni, V&PO Kothi Tehsil Ghumarwin Distt. Bilaspur as Chairman	As per Notification Shiksha- II –Kha (3)-2/92-Loose Dated 18-6-2019	Rs. 63,852/-	NIL
6.	HP SC/ ST Corporation Solan	Sh. Jai Singh R/O Muhlla Jansali PO Chamba Tehsil & Distt. Chamba as VC		Rs. 1,33,937/-	NA
7.	HP Backward Classes Finance & Development Corporation, Kangra	Sh. Om Parkash Choudhary Village Bharal PO Rehan tehsil Fethepur Distt. Kangra.	As per Notification dated 24-11-2009 and 20-12-2018	NIL	Rs. 7200/-
8.	HP Khadi &	Sh. Purshotum Gularia	H.P. Khadi &	Rs. 11,270/-	Rs.1,22,400/-

	Village Industries Board	Ward No. 5 Shakti Nagar Solan.	vill industries Board Rules 1966		
9.	HPMC	Sh. Ram Singh Khara Bazar Kullu as VC	As per Govt. Rules	NIL	Rs. 58,065/-
10.	Handicraft and handloom Corporation	Sh. Sanjeev Katwal Vill Rawara PO Sandhol , Tehsil Sandhol Distt. Mandi as VC.	As per FD. Notification dated 20-12-2018 21-9-2020 and 5-12-1996	Rs. 79658/-	NIL
11.	HP State Forest Dev. Corporation	Sh. Surat Singh Negi VPO Bari, Tehsil Nichar Distt. Kinnaur.	As per Notification dated 24-11-2009 and 20-12-2018	Rs. 1,44,042/-	NIL
12.	HRTC	Sh. Vijay Agnihotri VPO Pansai Tehsil Nadaun Distt. Hamirpur as VC	As per FD. Notification dated 20-12-2018 21-9-2020 and 5-12-1996	NIL	Rs. 69,117/-
13.	HP Milk Producers Fed. Ltd. Shimla.	Sh. Nihal Chand Sharma Village Kehar, PO Rajgarah, Tehsil Balh , Distt. Mandi as Chairman.		Rs.15,06,057/-	
14.	HP Ex-Servicemen Corporation Hamirpur	Brig. Khushal Chand Thakur YSM House No. 90 Tehsil Aut, Nagwain Distt. Mandi.		Rs. 10,066/-	Rs.3,60,645/-
15.	H.P. State Agriculture Marketing Board, Shimla	Sh. Baldev Singh Bhandri VPO Jaamun Ki Ser, tehsil Pachhad, Distt. Sirmour as Chairman.	As per Notification No. Krishi- A (4)/2006 dated 30-11-2018	Rs. 7925/-	NIL
16.	H.P Building and other Construction Works Welfare Board.	Dr. Rakesh Sharma Village Budhan, PO Pairwin, Tehsil Bijhari, Distt. Hamirpur.	As per FD. Notification dated 20-12-2018 21-9-2020 and 5-12-1996	NIL	Rs. 20,000/- per month.
17.	H.P Housing and Urban Development Authority	Sh. Parveen Sharma Near BSNL tower Amb Tehsil Amb Distt. Una.		NIL	Rs. 79,200/-
18.	H. P. Waqf Board	Sh. Mohd. Rajbail R/O Vinandhar PO Gharan Tehsil Sadar, Distt. Mandi as Chairman	As per Notification 24-11-2009 as amended from time to time and	Rs. 98,458/-	NIL

			letter No. Rev. C (F)10-11/2018 Dated27-05-2022		
19.	H.P. State Cooperative Wool Procurement and Marketing Federation Shimla.	Sh. Trilok Kapor House No. 142 R/O Housing Board PO Barindabanda Tehsil Palampur Distt. Kangra	As per letter No. 6-42/84 Coop.(T&M)- VIII, Dated 24th August, 2020	Rs.10,18,000/-	Rs.1,68,140/-